

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.16579 of 2020

*Prafulla Samantara*

.... *Petitioner*  
Mr. P.K. Jena, Advocate

-versus-

*State of Odisha*

.... *Opp. Party*  
Mr. D.K. Mohanty, AGA

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE CHITTARANJAN DASH**

**ORDER  
13.10.2022**

**Order No.**

25.

1. Copy of the affidavit filed by the State be served on Mr. Jena appearing on behalf of the Petitioner.
2. Mrs. S. Patnaik, learned AGA is stated to be in some personal difficulty today.
3. List on 3<sup>rd</sup> January, 2023.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(Chittaranjan Dash)**  
**Judge**